## GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

#### **LOK SABHA**

## **UNSTARRED QUESTION No. 537**

## **TO BE ANSWERED ON THE 19th December, 2017**

### **Amendments in DPCO**

537. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Government is planning to bring amendments to the Drug Price Control Order (DPCO) 2013 to cover non-essential drugs under price control;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Department of Pharmaceuticals is divided over amending the DPCO; and
- (d) if so, the details thereof?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a): No, Madam.
- (b): In view of reply to (a) above, does not arise.
- (c): No, Madam.
- (d): In view of reply to (c) above, does not arise.

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